

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-10/ND/2017

In the matter of :

Vinayak Products (P) Ltd
And Vinayak Jewels India (P) Ltd

....PETITIONER

SECTION :

Under Section 230-232

Order delivered on 18.1.2018

Coram :

**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

For the Petitioner : -

For the Respondent/Cor. Debtor : -

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order is reserved subject to clarifications, if any.

- Sd/-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Surjit
18.1.2018